

Net worth of HFCL and FCIL

1974. SHRI T. K. RANGRAJAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that after deregistration from Board for Industrial and Financial Reconstruction (BIFR) the net worth of Hindustan Fertilizer Corporation Ltd. (HFCL) and Fertilizer Corporation of India Ltd. (FCIL) has become positive; and

(b) if so, how the new worth of these highly loss-making companies became positive all of a sudden?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Cabinet Committee on Economic Affairs had approved on 9.5.2013 waiver of Government of India (GoI) loan and Interest on GoI loan as on 31.3.2012 amounting to ₹ 10643.74 crore in respect of Fertilizer Corporation of India Ltd (FCIL). On implementation of this decision, the net worth of FCIL became positive. Considering the net worth of FCIL, Board for Industrial Financial Restructuring (BIFR) on 27.6.2013 de-registered FCIL from its purview.

Cabinet had approved on 25.5.2016 waiver of Government of India (GoI) loan and Interest on GoI loan as on 31.3.2015 amounting to ₹ 9079.49 crore in respect of Hindustan Fertilizer Corporation Ltd (HFCL). On implementation of this decision, the net worth of HFCL became positive. Considering the net worth of HFCL, BIFR on 12.7.2016 de-registered HFCL from its purview.

Reduction in prices of medicines

1975. SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details and the date of reduction of prices of medicines after efforts of Government;

(b) the number of life saving medicines, out of them, along with the extent of price reduced;

(c) by when the target of providing free medicines to the poor people would be achieved; and

(d) whether Government has identified the areas for this purpose, if so, the details thereof?